

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO.3563
TO BE ANSWERED ON 21.12.2015

Educational Welfare of Adolescents

†3563. SHRI BHANU PRATAP SINGH VERMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

a) whether the Government is considering any scheme for the educational welfare of adolescents belonging to the Scheduled Castes;

(b) if so, the details of such schemes for the last three years; and

(c) whether the Government has also formulated any scheme for providing higher secondary education to adolescents and if so, the details thereof during the last three years, State/UT-wise?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) to (c) Yes, Madam. Ministry of Human Resource Development (MHRD) is implementing the Centrally Sponsored Scheme of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) in all States and UTs including the SC concentration districts. The scheme envisages enhancing the enrolment for classes IX-X by providing a secondary school within a reasonable distance of every habitation, improving quality of education imparted at secondary level through and removal of gender, socio-economic and disability barriers through special focus on children belonging to SC,ST, minority categories, girls and Children With Special Needs(CWSN). Under the Girls Hostel component of RMSA, girls studying in classes IX to XII belonging to SC, ST, OBC, minority communities and BPL families are provided with hostels facilities.

Under Information and Communication Technology (ICT) in Schools component of RMSA opportunities are provided to secondary and higher secondary stage students including SC students to mainly build their capacity on ICT skills and to make them learn through computer aided learning process. The Scheme is a major catalyst to bridge the digital divide amongst students of various socio economic and other geographical barriers.

Vocational Education has been introduced in the secondary and higher secondary schools based on the linkages with the industry and skills gaps in the identified areas. The scheme endeavours to cover all the districts uniformly with special attention to Special Focus Districts (SFDs).

The Inclusive Education for Disabled at Secondary Stage (IEDSS) component of RMSA covers all children including SC students with one or more disabilities studying at the secondary and higher secondary stages in Government, local body and Government-aided schools.

The state-wise details of the schools approved in SC concentration districts during the last three years under different components of RMSA are at Annexure-I.

Kasturba Gandhi Balika Vidyalayas (KGBVs) have been opened in Educationally Backward Blocks (EBBs) to provide for residential upper primary schools for girls, out of school girls in the 10+ age group who are unable to complete primary school and younger girls of migratory populations in difficult areas of scattered habitations. Among these girls KGBVs provide reservation for 75% girls belonging to Scheduled Caste (SC), Scheduled Tribes (ST), Other Backward Classes (OBC) and minority communities.

The state-wise details of KGBVs approved in SC concentration districts during the last three years are at Annexure-II.

Annexure as referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Q.No.3563 for 21.12.2015 regarding Educational Welfare of Adolescents by Shri Bhanu Pratap Singh Verma:

Year wise approval for last three year under RMSA in 61 SC concentrated districts

	State	New Schools			Strengthening			Girls Hostel			ICT			Vocational Education		
		2012-13	2013-14	2014-15	2012-13	2013-14	2014-15	2012-13	2013-14	2014-15	2012-13	2013-14	2014-15	2012-13	2013-14	2014-15
1	Bihar	0	11	0	0	0	0	0	0	0	0	0	0	0	1	0
2	Haryana	0	4	0	0	0	42	0	4	7	0	0	0	0	12	16
3	Himachal Pradesh	0	0	23	0	0	114	0	0	0	0	60	0	57	0	57
4	Jharkhand	0	19	0	0	7	14	0	4	0	0	0	93	0	0	0
5	Karnataka	0	1	2	0	0	0	0	0	0	0	0	0	13	0	0
6	Punjab	0	22	6	0	172	123	0	0	0	57	0	0	0	0	54
7	Rajasthan	0	0	0	0	26	0	0	0	0	0	0	0	0	0	0
8	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	1056	0	0	0	0
9	Uttar Pradesh	0	101	0	0	13	1	0	0	0	0	0	0	22	0	0
10	Uttarakhand	0	2	0	0	0	4	0	0	0	0	0	0	0	0	1
11	West Bengal	0	0	1	0	0	157	0	0	0	0	0	0	0	0	0
	Total	0	160	32	0	218	455	0	8	7	57	1116	93	92	13	128

* The approval in the IEDSS component is given on the basis of enrollment of CWSN.

Annexure-II

Annexure as referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Q.No.3563 for 21.12.2015 regarding Educational Welfare of Adolescents by Shri Bhanu Pratap Singh Verma:

Year wise approval for last three year of KGBVs in SC concentrated districts

S.No	State	KGBVs		
		Upto 2012-13	2013-14	2014-15
1	Bihar	27	0	0
2	Haryana	11	0	0
3	Himachal Pradesh	2	0	0
4	Jharkhand	22	0	0
5	Karnataka	3	0	0
6	Punjab	14	0	0
7	Rajasthan	3	0	0
8	Tamil Nadu	20	0	0
9	Uttar Pradesh	186	0	0
10	Uttarakhand	0	0	0
11	West Bengal	42	0	0
	Total	330	0	0

* Upto 2012-13, 330 KGBVs in all the EBBs of SC Concentration Districts have been approved. No new KGBV has been approved in 2013-14 and 2014-15.